

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Sri Venkatram Spinners Pvt

MAIN PETITION NUMBER : IBA/216/2019

(IA/MA) APPLICATION NUMBERS

IA/985(CHE)/2022 IN IA/47/2021; IA/18/2021; IA/21/2021; IA/110/CHE/2021; IA/131/CHE/2021;
IA/132/CHE/2021; IA/133/CHE/2021; IA/134/CHE/2021; IA/1122/IB/2020; IA/309/CHE/2021;
IA/1047(CHE)/2022; IA/756(CHE)/2022 IN IA/47(CHE)/2021

ORDER

The Applicant is represented by the Ld. Counsel Mr. Kokul for Mr. A.G Sahtyanarayana through video conferencing mode.

It is stated by the Counsel for the Applicant some of the IA's listed today are already disposed off.

Registry is directed to verify and list other IA's on **21.04.2023** for further hearing.

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**[SAMEER KAKAR]
MEMBER (TECHNICAL)**

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**[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT**